

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Civil) No.5324/2011
(From the judgment and order(s) dated 21/01/2010 in
No.2/2007 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

CMWP

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

M/S. R.N. PRODUCT

Respondent(s)

(With appln(s) for c/delay in filing SLP and exemption from
filing O.T. and c/delay in refiling SLP)

Date: 31/10/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN
HON'BLE MR. JUSTICE ANIL R. DAVE

For Petitioner(s) Mr. Sunil Gupta, Sr. Adv.
Mr. Ardhendumauli Kumar Prasad, Adv.
Mr. Manoj Dwivedi, Adv.
Mr. Gunnam Venkateswara Rao, Adv.

For Respondent(s) Mr. M.P. Shorawala, Adv.
Ms. Jyoti Saxena, Adv.
Ms. Shashi, Adv.

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

The appeal will be heard on the SLP Paper
Book. Additional documents, if any, may be filed
by the parties.

(VINOD LAKHINA)
Court Master

(KUSUM GULATI)
Court Master